

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 12481 of 2019 - DB

(Arising out of OIA-CCESA-SRT-APPEALS-PS-306-2019-20 dated 22/08/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Polycab Wires Pvt Limited

.....Appellant

Plot No. 96/1 to 7 & 100/2 To 6, Daman Industrial Estate,
Village- Kadaiya, Daman
Daman, Gujarat

VERSUS

C.C.E. & S.T.-DAMAN

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station, Vapi, Gujarat - 396191

APPEARANCE:

Shri Jigar Shah & Shri Amber Kumrawat, Advocates for the Appellant
Shri Anoop Kumar Mudvel, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C.L. MAHAR**

DATE OF HEARING: 08.08.2023
DATE OF DECISION: 11.09.2023

RAMESH NAIR

The appeal is disposed of. For order, see order of date in Excise Appeal No. 14099 of 2013.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L.MAHAR
MEMBER (TECHNICAL)**